

**DIVISION BENCH**

**O-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1845(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	ESKAY VIDEO PRIVATE LIMITED Vs. DAG CREATIVE MEDIA PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearance (via video conference)**

For the Financial Creditor

Ms. Swapna Chowbey, Advocate

Mr. Rakesh Agarwal, Pr. CS

For the Corporate Debtor

Mr. Jishnu Chowdhury, Advocate

**ORDER**

Ld. Counsel on both sides present.

Ld. Counsel on both sides submits that settlement is attempted in this matter and seeks adjournment on this ground. At request, list this matter on 29.09.2021 for reporting settlement.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**